

**Central Administrative Tribunal
Principal Bench, New Delhi**

M.A.No.1765/2006
C.P.No.9/2002
O.A.No.533/2000

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Friday, this the 12th day of January 2007

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Smt. Neena Ranjan, Member (A)**

1. Shri Ajit Prasad Jain
son of Late Shri Tulsi Ram Jain
retired Dy. Director of Accounts (P) Delhi
2. Shri Ram Kishan-II
son of Late Shri Banwari Lal
Retired Accounts Officer (P) Delhi

The above petitioners are residents of Delhi
Their address for service of notices is
C/o Shri Sant Lal & Pradeep Kumar,
Advocates
C-21 (B) New Multan Nagar,
Delhi-56

..Petitioners

(By Advocate: Shri Sant Lal)

Versus

1. Shri Shyamal Ghosh, Secretary
Ministry of Communications,
Dept. of Telecommunications
Sanchar Bhawan,
New Delhi-1

..Respondent

(By Advocate: Shri Sanjeev Kumar)

ORDER (ORAL)

Hon'ble Shri Shanker Raju, Member (J):

MA-1765/2006

This MA has been filed by the applicants to revive the CP, which was placed in the *sine die* list vide order dated 8.3.2002. MA is allowed. CP-9/2002 is revived.

CP-9/2002

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It is stated by the applicants that respondents have complied with the orders of this Tribunal. As the applicants are satisfied, nothing survives in the CP, which is accordingly dismissed. No costs.

N Rangan

(Neena Ranjan)
Member (A)

S. Raju

(Shanker Raju)
Member (J)

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